

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 114
TO BE ANSWERED ON 07.12.2022

RELEASE OF FUNDS FOR PLAN ITEMS 2021-22

114 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government intends to release the total outstanding amount in the plan items for the allocated targets for the year 2021-22 for the State of Rajasthan;
- (b) if so, the details; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) : Ministry of Rural Development is implementing a number of welfare schemes in the rural areas of the country including the State of Rajasthan viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahaatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs), National Social Assistance Programme (NSAP), Shyama Prasad Mukherji Rurban Mission (SPMRM) and Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to bring about overall development of rural areas.

The scheme-wise details of fund allocation to the State of Rajasthan for the year 2021-22 are as under:

- i. **Mahatma Gandhi NREGS:** It is a demand driven wage employment scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. There is no State/UT wise financial allocation under the Scheme. In the Financial Year 2021-22 an amount of Rs.9,867.75 crore has been released to State Government of Rajasthan for the implementation of Mahatma Gandhi NREGS.
- ii. **PMAY-G:** Budget allocation under this Scheme depends on Action Plan drawn by the Ministry in consultation with the State Government based upon their absorption capacity, balance houses for construction, unspent balance available. Under the Scheme, during the Financial Year, an amount of Rs.1406.46 crore has been released to Rajasthan State as Central share for implementation of PMAY-G.

- iii. **PMGSY:** The allocation of funds to the State for implementation of PMGSY depends, inter-alia, on works in hand, execution capacity of the State and unspent balance of previous year(s) available with the State. Programme funds under PMGSY are released on the basis of fulfilment of conditions, as specified in the programme Guidelines and as intimated from time to time by the Ministry, which the States are required to intimate along with their demand/proposal for release of funds. The amount of funds released to the State of Rajasthan during the Financial year 2021-22 is Rs.917.505 crore.
- iv. **DAY-NRLM:** The Annual Action Plan for the State of Rajasthan under National Rural Livelihood Mission for the Financial Year 2021-22 was approved for an amount of Rs.247.38 crore as Central share and this total allocated amount has been fully released to the State of Rajasthan. The Annual Action Plan for the State of Rajasthan under National Rural Economic Transformation Project (NRETP) for the Financial Year 2021-22 was approved for an amount of Rs.34.41 crore as Central Share and out of total allocated amount, Rs.8.60 crore has been released to the State of Rajasthan as per proposal received from State (based on expenditure incurred out of total available funds) during F.Y. 2021-22.
- v. **DDU-GKY:** It is a placement linked skill development program for wage employment. Under DDU-GKY, funds are released to States based on demand. There are no annual fund allocations for the States under the scheme.
- vi. **RSETI:** Skill Development through RSETIs enables a trainee to take bank credit and start his/her own micro-enterprise. Some of the trainees may also seek regular salaries jobs. The funds under the Scheme are allocated for all States together and are leased on demand/actual performance basis on reimbursement mode.
- vii. **NSAP:** It is a 100% central sponsored social security programme for senior citizens, widows, disabled persons and bereaved families on death of primary bread winners belonging to below poverty line (BPL) households in rural as well as urban areas. Central Government releases funds to State/UT Governments for implementation of the schemes under NSAP. In this regard, an amount of around Rs.93.78 crore was released to the State of Rajasthan in the Financial Year 2021-22 and pending liabilities amounting to around Rs.271.42 crore for the Financial Year 2021-22 has been released in Finance Year 2022-23 under NSAP Schemes. There is no outstanding amount left to be released to Rajasthan for the FY 2021-22.
- viii. **SPMRM:** Under SPMRM, the funds are not allocated but released to States/ UTs based on the demand and fulfilment of certain conditions mentioned in the guidelines. During the Financial Year 2021-22, Rs.10.18 crore has been released to the state of Rajasthan under SPMRM.
- ix. **WDC-PMKSY:** Under WDC-PMKSY 2.0, during the Financial Year 2021-22, an amount of Rs.282.56 crore has already been released to the State of Rajasthan as Central funds and as such there is no outstanding amount in the plan items for the year 2021-22 for the State of Rajasthan.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of these Schemes after assessing the actual demand, proper utilization of funds already released, availability of unutilized funds with the States/UTs etc.
